

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 125 of 2012**

**Dated: 30<sup>th</sup> August, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Hindalco Industries Ltd. .... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Syed Shahid Husain Rizvi**

**Counsel for Respondent (s): Mr. Sanjay Singh for UPERC**

**ORDER**

Counter is filed by the Respondent today.

Post the matter for hearing on **10.10.2012**. In the  
meantime, Rejoinder, if any, be filed after serving copy on the other  
side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**